

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.1142 of 2001

New Delhi, this the 6th day of July, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

Ms. Sushma Rani D/o Puran Chand Pal
aged 23 years
R/o H-II/191, Madangir
New Delhi.

-APPLICANT

(By Advocate: Shri Kulbir Parashar)

Versus

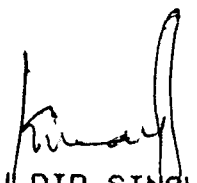
1. Union of India through
Secretary,
Ministry of Finance,
Department of Revenue,
North Block,
New Delhi.
2. Registrar,
Customs Excise & Gold (Control)
Appellate Tribunal, West Block.2,
R.K. Puram, New Delhi. ... Respondents

(By Advocate: None.)

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (Judl)

The learned counsel for the applicant states that the applicant has been re-engaged. In view of this, I think that this OA can be disposed of with a direction to the respondents that the applicant be kept engaged so long as work is available in preference to juniors and outsiders. No costs.


(KULDIP SINGH)
MEMBER(JUDL)

Rakesh